

GOVERNMENT OF MEGHALAYA  
OFFICE OF THE DISTRICT MAGISTRATE :: EAST KHASI HILLS DISTRICT  
::: SHILLONG :::

**CURFEW ORDER UNDER SECTION 144 CrPC.**  
(No.C&S.3/2009/PT.II/203, Dated Shillong, the 24<sup>th</sup> May, 2020)

Whereas, in view of the prevailing situation concerning COVID - 19 in the state, country and globally;

Whereas, to put in place preventive and mitigation measures to identify and take more stringent steps so the pandemic of COVID – 19 is contained, reduced and eliminated in East Khasi Hills District and Meghalaya, by way of ensuring observance of strict protocols of the Advisories issued by Government of Meghalaya in the Health & Family Welfare Department;

Now, therefore, I Smti. M. War Nongbri, IAS, District Magistrate, East Khasi Hills District, Shillong in exercise of the powers conferred upon me under section 144 Cr. P.C. read together with Regulation 3 of the Meghalaya Epidemic Diseases, COVID-19 Regulations, 2020 and Guideline No. 5 (i) of Order Dated 1<sup>st</sup> May, 2020 of Government of India in the Ministry of Home Affairs do hereby promulgate **NIGHT CURFEW** in East Khasi Hills District with effect from **25<sup>th</sup> of May, 2020 (Monday) upto 31<sup>st</sup> of May, 2020 (Sunday) only for timings falling between 7:00 PM to 6:00 AM each day.**

This Order will **Not** apply to:

1. Security Forces
2. Medical Teams on duty
3. Wholesale and Retail Pharmacies
4. Police and Armed Forces
5. Fire & Emergency Service
6. MeECL, NEEPCO & Power Grid
7. Food and Civil Supply Department
8. FCI
9. Public Works Department (PWD)
10. Public Health Engineering (PHE) Department
11. Shillong Municipal Board
12. Postal Service, Telecom, Communications & IT Services
13. Press, Print & Electronic Media
14. Petrol Pumps
15. Essential services including Health Services and online/home food delivery
16. Authorized workshops and designated spare parts dealerships of Health and Family Welfare Department, Govt. of Meghalaya
17. Government Officials on Duty.

These services shall strictly comply with all protocols and procedures including social distancing, limiting of field staff to the barest minimum and other advisories of Government in the Health and Family Welfare Department, **WITHOUT FAIL.**


Also, movement of vehicles carrying essential goods, security forces, medical equipments and shops for repair of trucks on highways are exempted. However, Drivers and attendants of the vehicles shall be subject to medical screening as per laid down protocols.



Curfew passes for timings falling between 7:00 PM to 6:00AM with effect from 25<sup>th</sup> of May, 2020 (Monday) upto 31<sup>st</sup> of May, 2020 (Sunday) to be obtained via online application @ eastkhasihills.gov.in.

In view of the urgency of the matter this Order has been made ex parte.

Given under my hand and seal this the 24<sup>th</sup> of May, 2020.

  
(M. War Nongthoi, IAS)  
District Magistrate,  
East Khasi Hills District,  
Shillong

Memo. No. C&S.3/2009/PT.II/203-A

Dated Shillong, the 24<sup>th</sup> May, 2020.

Copy to :-

1. The Chief Secretary to the Govt. of Meghalaya, Shillong.
2. The Additional Chief Secretary to the Govt. of Meghalaya, Home (Police) Department, Shillong.
3. The Additional Chief Secretary to the Govt. of Meghalaya, Political Department, Shillong.
4. The Commissioner & Secretary to the Govt. of Meghalaya, Health & Family Welfare Department, Meghalaya, Shillong.
5. The Commissioner of Divisions for East/West/South West Khasi Hills/East/West Jaintia Hills & Ri Bhoi District, Meghalaya, Shillong.
6. Commissioner of Transport, Meghalaya, Shillong for information and necessary action.
7. The Director, Information & Public Relation, Meghalaya **for favour of causing wide circulation, press release and giving wide publicity through Fixed Loud Speakers.**
8. The Superintendent of Police, East Khasi Hills District, Shillong for information and **to ensure strict enforcement of the Order above by all concerned.**
9. The Sub-Divisional Officers (C), Pynursla/Sohra Civil Sub Division, Pynursla/Sohra for information and necessary action.
10. The Additional Deputy Commissioner & CEO, DDMA, East Khasi Hills District, Shillong for information and necessary action.
11. The Block Development Officers, East Khasi Hills District, for information and necessary action.
12. The District Medical & Health Officer, East Khasi Hills District, Shillong for information and necessary action.
13. The District Transport Officer, East Khasi Hills, Shillong for information and necessary action.
14. The Station Director, All India Radio, Shillong for announcement in the news bulletin in English & Khasi.
15. **The Essential Services listed as exempted from the Curfew Order above are to strictly limit their personnel on ground to the barest minimum.**



  
District Magistrate,  
East Khasi Hills District,  
Shillong.